

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 153 of 2019

Indramajit Pandey

... **Petitioner**

Versus

The State of Jharkhand

... **Opposite Party**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner

: Mr. Arpan Mishra, Advocate

For the State

: Ms. Anshu Bansal, AC to GA-II

Order No. /Dated: 17th April, 2021

Ms. Anshu Bansal, the learned counsel appears and states that the chamber of Mr. Jayant Franklin Toppo, the learned State counsel has been closed due to Covid-19 pandemic.

Post this matter after four weeks.

(Shree Chandrashekhar, J.)

Tanuj/-